

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

93

T.C.P No. 97/(MAH)/2010

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES:

Mr. Dilipkumar Shrivastava

V/s.

M/s. The Champion India Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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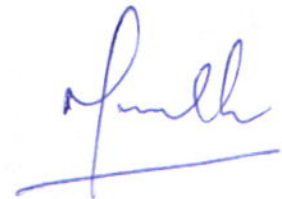
Rehul R

Counsel



Abbas Afandmulla

Counsel  
for Petitioner



ORDER

TCP 97/397-398/NCLT/MB/MAH/2010

At request of the parties, list this matter on 9.10.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASHKUMAR  
Member (Judicial)